

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 208
Cont. A No. 02/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Sahil Goyal

...Petitioner

Versus

Basant Kumar Goyal and Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.

ORDER

List the matter on 31.07.2024 at fixed time 2.30 pm.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

July 15, 2024